

**Extension of the scheme of training
Carpet weavers**

3401. SHRI MARTAND SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether to increase the exports of hand-knitted carpets, Government propose to extend the scheme of training carpet weavers to other regions of the country uncovered so far;

(b) if so, whether Rewa and other former Vindhya Pradesh regions of Madhya Pradesh will be covered by this extension; and

(c) if not, the reasons for not extending the scheme of training carpet weavers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) to (c). During the Sixth Five Year Plan, no increase in the number of training centres for carpet weaving is proposed in the Central sector except in J&K. However, the training scheme envisages the movement of training centres from one area to another. Such movement is decided by Government from time to time. Besides the State Govts. also have the option to open new Centres where necessity is felt for such Centres.

**Central Assistance to Orissa for tourism
Wildlife and for infrastructure**

3402. SHRI K. P. SINGH DEO: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government of Orissa has sought Central assistance for development of tourism, wildlife and for providing infrastructure; and

(b) if so, the quantum of Central assistance to the projects for which they have been sought?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). No, Sir. However, the Central Department of Tourism proposes to construct a Forest Lodge at Similipal National Park for which a provision of Rs. 10.00 lakhs has been made during 1981-82.

In addition, the India Tourism Development Corporation proposes to construct jointly with the Orissa Tourism Development Corporation a hotel at Puri and a complex of cottages at Konark during the Sixth Five Year Plan 1980-85. The details of collaboration and financial implications of the schemes are being worked out.

**गणेश सिन्धी बीड़ी कम्पनी, दिल्ली की
घोर बकाया आयकर**

3403. श्री चर्मदास शास्त्री :
क्या वित्त मंत्री यह बताने की कृपा करेंगे
कि :

(क) गणेश सिन्धी बीड़ी कम्पनी बहादुरगढ़ रोड, दिल्ली की घोर वर्ष 1979-80 के लिए कितना आयकर बकाया है; और

(ख) बकाया राशि को बसूल करने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री लखवई सिंह सिसोदिया) : (क) कर-निर्धारण वर्ष 1979-80 के सम्बन्ध में मेसर्स गणेश सिन्धी बीड़ी कम्पनी, बहादुरगढ़ रोड, दिल्ली की तरफ कोई आयकर बकाया नहीं है ।

(ख) यह प्रश्न नहीं उठता ।

चान्दवाड़ा (बिहार) में अन्नक कागज कारखाने की स्थापना

3404. श्री रोटलाल प्रसाद वर्मा: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या चान्दवाड़ा (कोडेमा बिहार) में एक अन्नक कागज कारखाना स्थापित करने के बारे में अन्तिम रूप में कोई निर्णय कर लिया गया है ;

(ख) उक्त कारखाने की स्थापना के लिए योजना आयोग ने कितनी राशि का नियतन किया है ; इस पर कुल कितनी लागत आयेगी और यह कारखाना सम्भवतः कब तक चालू हो जाएगा ; और

(ग) उक्त कारखाने की रूपरेखा क्या है ?

वाणिज्य मंत्रालय में राधकान्धी (श्री खुरशद आलम खां, (क) : अन्नक व्यापार विभाग ने झुमरा-तलैया (चान्दवाड़ा, बिहार) में एक अन्नक कागज कारखाने की स्थापना करने के लिए अगस्त, 1980 में विनिश्चय किया था।

(ख) योजना आयोग ने, विभिन्न अन्नक आधारित परियोजनाओं के लिए मिट्टी की प्रस्थापनाओं को ध्यान में रखते हुए छोटी योजना अवधि के दौरान 10 करोड़ रु० का सांकेतिक प्रावधान रखा है। बिहार में अन्नक कागज परियोजना के लिए अनुमानित निवेश लगभग 22 करोड़ रु० है। ऐसी संभावना है कि यह अन्नक पेपर कारखाना अगले तीन वर्षों के भीतर कार्य आरम्भ कर देगा।

(ग) इस कारखाने की 1200 मे० टन प्रति वर्ष अन्नक कागज तैयार करने की क्षमता होगी, जिसमें से 600 मे० टन मैकेनिकल पल्पिंग प्रोसेस पर आधारित होगा और बाकी 600 मे० टन थर्मो-कैमिकल

प्रोसेस पर आधारित होगा। यह कारखाना लगभग 350 व्यक्तियों को रोजगार देने में सक्षम हो सकेगा।

Restoration of Airport at Diu

3405. SHRIMATI SANYOGITA RANE: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the aerodrome was destroyed in Diu at the time of liberation of the territory; and

(b) whether Government propose restoring the same and if so, the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) and (b). Information is being collected and will be laid on the table of the House.

Exchange of soiled notes in R.B.I. KANPUR

3406. SHRI DAYA RAM SHAKYA: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4516 on 23rd March, 1979 regarding exchange of soiled notes and state:

(a) the reasons why the public sector banks and even the Reserve Bank of India, Kanpur have not been exchanging soiled notes, slightly mutilated notes despite repeated requests and representations to them;

(b) the reasons why 112 notes each of one hundred rupee presented on 10th December, 1979 in Reserve Bank of India, Kanpur were not exchanged despite requests; and

(c) what necessary steps Government propose in the circumstances to check great hardship and harassment?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The public sector banks and the Reserve Bank of India, Kanpur have the powers to extend requisite exchange facilities and they have been continuing to provide the same.